

thorough study should be made. About their policies and programmes. I understand that in the absence of a my policy, such sorry State of affairs is going on. So I would like to request the Government that a uniform policy should be formed for setting up Agro Science Centres in all the States of the country. At all the places where these centers are needed, they should be set there without any discrimination and if there is any defect in their functioning at any place they should be rectified.

Mr. Speaker, Sir, I would like to point out that the Jawahar Lal Nehru Agriculture University of Madhya Pradesh has recommended to set up Agriculture Research Centre in some of the regions of M.P. and I wish that these centres should also be set up in Javra, Ratlam and Mandasaur districts of M.P. and their functioning should be carefully observed under a district policy.

[English]

SHRI UDDHAB BARMAN (Barpeta):
Sir, associating with what the hon. Member, Shri Mohan Singh and Shri Tej Narayan Singh have said regarding the epidemic and starvation deaths in the tribal areas of Tripura, I want to draw the attention of the Central Government to the drought through out the country and flood situation in Assam. In Tinsukhia district in Assam, thousands of people are affected due to this recent flood. In the face of the impending flood in coming days, the people of my Constituency are concerned regarding the erosion of rivers Beki, Manas and Aai in addition to the river Brahmaputra. Every year, there is lot of erosion by these rivers in addition on to river Brahmaputra. thousands of acres of land are eaten up by this erosion. There is no adequate measur. to prevent the erosion and save the cultivable land of the peasantry in my Constituency. Therefore, there is resentment and a sense of deprivation among the people of my Constituency for

non implementation off the anti-erosion, anti-flood measures. While requesting the Central Government to come to the aid of the epidemic and starvation affected tribal people of Tripura and relief to the drought affected people through out the country. I request the Government to come to help the victims of the flood in my State. I also request to take prompt an adequate measures to prevent the erosion of land by the rivers Beki, Manas and Aai.

MR. SPEAKER: I have allowed these submissions for two-and-a-half hours. Now, Papers to be Laid.

13.36 hrs.

PAPERS LAID ON THE TABLE

Notifications Under Indira Gandhi National Open University Act, 1985 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM):

Sir, on behalf of Shri Arjun Singh: I beg to lay on the Table:-

(1) A copy each of the following Notification (Hindi and English Versions) under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985:-

- (i) Regulations for the meetings of the Board of Management of the Indira Gandhi National Open University published in Notification No. G.S.R. 42 in Gezette of India dated the 19th January 1991 together with a